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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 155/2017 In TP No. 202/397-398/NCLT/AHM/2016 (New) CP No. 4/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.07.2017</u>

Name of the Company:

Touchwood Weaves Pvt. Ltd. & Ors.

V/s.

Pinakin Navnitlal Khadiyali

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. DHIREIU R. DAUE	PES	Original Petihoner	10
2. KUNAL VAISHNAU NIRALI SARDA	DD V.	Respondent Respondent No. 1-3	Maceela

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Kunal P Vaishnav with Learned Advocate Ms. Nirali Sarda present for Respondent.

It is noticed that Affidavits filed along with application and reply are not on Non – Judicial Stamp Paper.

Hence, Applicant is directed to rectify the same.

List the IA 155/2017 and TP 202/2016 on 13.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of July, 2017.